

**DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF NCT OF DELHI
(PARLIAMENT CELL)**

**Room No.31, Punarvas Bhawan,
I.P. Estate, New Delhi-110002**

No. DD/PC/DUSIB/D- 299

dated: 24/03/22

To,

The Dy. Secretary (Question Cell)
Delhi Legislative Assembly, Delhi-54

Subject:- Providing reply in r/o Un-Starred Question No. 97 dated
28.03.2022.

Please find enclosed herewith **100 copies** of reply of Un-Starred
Question No. 97 raised by Sh. Jarnail Singh, Hon'ble MLA, duly
approved by the Competent Authority.



Director (PC)

Phone No. 23378445

Copy to:-

Director (DIP) along with **150 copies**.

दिल्ली शहरी आश्रय सुधार बोर्ड
राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार
संसद प्रकोष्ठ

पुनर्वास भवन, कमरा न0-31
आई0पी0इस्टेट, नई दिल्ली


अतारांकित प्रश्न संख्या:- 97

दिनांक:- 28-03-2022

प्रश्नकर्ता का नाम:- श्री जरनैल सिंह, माननीय विधायक

क्र०	प्रश्न	उत्तर
क	दिल्ली शहरी आश्रय सुधार बोर्ड के अधीन आने वाली पूरी दिल्ली के पार्किंग स्थल और शादी क्षेत्र (मैरिज चंक्स) का ब्यौरा दें ;	दिल्ली शहरी आश्रय सुधार बोर्ड के अधीन आने वाली पूरी दिल्ली के पार्किंग स्थल और शादी क्षेत्र का ब्यौरा संलग्न है।(मैरिज चंक्स) अनुलग्नक (क)
ख	क्या वर्तमान में इनमें से कोई भी पार्किंग स्थल या शादी क्षेत्र (मैरिज चंक्स) बिना किसी टेंडर के चल रहे हैं ;	सभी पार्किंग स्थल या शादी क्षेत्र ई टेन्डर के द्वारा ही आबंटित किये जाते हैं।
ग	क्या विभाग के पास अपपने किसी भी पार्किंग स्थल या शादी क्षेत्र (मैरिज चंक्स) के बिना टेंडर के अवैध रूप से चलने की शिकायतें प्राप्त हुई हैं ;	पार्किंग स्थल या शादी क्षेत्र के बिना टेन्डर के अवैध रूप से चलने की शिकायत प्राप्त होने पर अभियान्त्रिक शाखा द्वारा कार्यवाही की जाती है।
घ	यदि हां , तो उन शिकायतों का और उन पर की गई कार्यवाही का विवरण दिया जाए ;	पार्किंग स्थल ए ब्लॉक गोकल पुरी की शिकायत मिलने पर पुलिस विभाग में एफआईआर दर्ज की गयी है। जिसकी प्रतिलिपी संलग्न है। अनुलग्नक(ख)
ङ	क्या बिना किसी टेंडर के अवैध रूप से पार्किंग स्थल और शादी क्षेत्र (मैरिज चंक्स) को चलने देने से सरकारी खजाने को होने वाले नुकसान के लिए दोषी अधिकारियों की पहचान की गई है ;	उपरोक्त "घ" के अनुसार।
च	यदि नहीं, तो इसके क्या कारण हैं ;	उपरोक्त "घ" के अनुसार।
छ	यदि हां , तो दोषी अधिकारियों के खिलाफ क्या कार्यवाही की गई है, पूर्ण विवरण दें ?	उपरोक्त "घ" के अनुसार।

यह उत्तर सक्षम अधिकारी की पूर्व अनुमति से प्रेषित किया जाता है।


निदेशक (संसद प्रकोष्ठ)

उप-सचिव(प्रश्न शाखा),पुराना सचिवालय, दिल्ली-110054.

Delhi Urban Shelter Improvement Board
Govt. of NCT of Delhi
Office of Director RP Cell
Punarwas Bhawan, I.P. Estate, ITO, New Delhi-110002

DRP
R-2349/10/800
02/3/2022
24/c

No. D/384/AD(RP)/DUSIB/2022 813 एमएस (201)

Date: 03.03.2022

To,

The Station House Officer,
Gokul Puri Police Station,
Delhi-110092.

Diary No. 603
Date 04/3/2022
Office of Director (DUSIB)
Govt. of Delhi

Sub:- Request for filing criminal complaint/FIR against one Pawan Kumar Singh for running unauthorized parking on Government land.

Sir,

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Delhi Urban Shelter Improvement Board is a statutory body under Government of NCT of Delhi which has been created under DUSIB Act, 2010. DUSIB has several land parcels of commercial land use which are being run as parking sites for generating revenue for its purposes.

It has been learnt that some unauthorized person namely Sh. Pawan Kumar Singh is running parking in an unauthorized manner on land belonging to DUSIB at A-Block, Gokul Puri. We are attaching copies of photographs of parking as well as parking slip on which Gokul Puri has been stamped. The status report submitted by Executive Engineer, DUSIB. Division C-8 is also attached for ready reference.

The said unauthorized person has unauthorizedly entered the Government land and is causing loss of revenue to DUSIB by mis-representation and unauthorized collection of parking charges.

You are requested to lodge the FIR and initiate immediate action against the said encroacher/impersonator under relevant sections of law.

Encl: As above.

03/03/22
Assistant Director
RP Cell, DUSIB

Copy to:-

- ✓ 1. PS to CEO
2. Director (RP)
3. Staff Officer to DCP (North- East)

8/22/05 (207)

22/c

Abstract of Marriage Chunks

1. Work Awarded For Marriage Chunk	-	06
2. Marriage Chunk Cancelled and Court Case	-	01
3. Fresh Marriage Chunks tender under process	-	<u>03</u>
Total	-	<u>10</u>

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Work Awarded For Marriage Chunk

Sr.No	Name of site / Address	Area in Sqm.	Division	Period of Contract	License tender / Reserve Price of tender per annum	On Going MLF	Remarks
1.	Chunk-A at Shivaji Place, District Centre, Raja Garden	9200	C-4	January 2021 to January 2023	5,29,74,000/-	44,15,333/-	Work awarded
2.	Chunk-B at Shivaji Place, District Centre, Raja Garden.	9200	C-4	January 2021 to January 2023	3,73,04,000/-	31,42,823/-	Work awarded
3.	Chunk-D at Shivaji Place, District Centre, Raja Garden.	9200	C-4	January 2021 to January 2023	2,28,00,000/-	19,04,167/-	Work awarded
4.	Chunk-E at Shivaji Place, District Centre, Raja Garden.	9200	C-4	January 2021 to January 2023	2,84,40,000/-	23,73,333/-	Work awarded
5	Chunk-A, Nand Nagri near Gagan Cinema.	6277.98	C-8	October 2020 to October 2022	37,66,788/-	3,15,566/-	Work awarded
6	Chunk-B, Nand Nagri near Gagarn Cinem.	6194.95	C-8	October 2020 to October 2022	37,16,970	3,11,415/-	Work awarded

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Marriage Chunk Cancelled and Court Case

Sr.No	Name of site / Address	Area in Sqm.	Division	Period of Contract	License fee under tender / Reserve Price of tender per annum	On Going MLF	Remarks
1.	Chunk-C at Shivaji Place, District Centre, Raja Garden.	9200	C-4	March 2018 to June 2020	2,97,25,000/-	13,85,834/-	Cancelled by CEO, DUSIB (Court Case)

Fresh Marriage Chunks tender under process

Sr.No	Name of site / Address	Area in Sqm.	Division	Period of Contract	License fee under tender / Reserve Price of tender per annum	On Going MLF	Remarks
1	Mangol Puri Near Kala Mandir Cinema Hall, Chunk -A.	8974.87	C-3	Fresh Site	53,84,922/-	----	Fresh site. Tender Under Process
2	Mangol Puri Near Kala Mandir Cinema Hall, Chunk-B.	9326.66	C-3	Fresh Site	55,95,996/-	----	Fresh site. Tender Under Process
3	Jahangir Puri Behind Kushal Cinema	9860	C-11	Fresh Site	59,16,000/-	----	Fresh site. Tender Under Process

Abstract of Parking site

1. Fresh /New Site, Tender Called	15
2. Tender floated again	13
3. Possession handed over to the agency	03
4. Letter of acceptance issued	10
5. Site cancelled due to Public Hindrance	08
6. For approval of Competent Authority	02
7. No Bid received, tender to be called again	<u>08</u>

Total: 59 Sites

19/10

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Fresh/New site, tender called

Sr.No	Name of site / Address	Area in Sqm.	Division	Period of Contract	License fee under tender / Reserve Price of tender per annum	On Going MLF	Remarks
1.	SRS Block-B, Opposite Plot No.733,782,789 And 832 Bawar	1549.79	C-3	Fresh Site	9,29,874/-	-----	Fresh site. Tender was floated on 07.03.2022 but no bid received in Technical bid.
2.	Vacant Parking site at Block-3, Khichripur Near MCD Store	7614	C-9	Fresh Site	45,68,400/-	-----	Fresh site. Tender was floated on 07.03.2022 but no bid received in Technical bid.
3.	Vacant land at Commercial Plots LSC in front of Block-I at Nand Nagri Extn.	2856	C-8	Fresh Site	17,13,600/-	-----	Fresh site. Tender was floated on 07.03.2022 but no bid received in Technical bid.
4.	Vacant land at Plot No. 2,3& 4, Ram Kumar Marg, Motia Khan	1103.60	C-10	Fresh Site	6,62,160/-	-----	Fresh site. Tender was floated on 07.03.2022 but no bid received in Technical bid.

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5.	Vacant Land at Jhilmil Colony B-Block, Ramleela Ground	6800	C-8	Fresh Site	40,80,000/-	-----	Fresh site. Tender was floated on 07.03.2022 but no bid received in Technical bid.
6.	Vacant land at B-9, Near MCD Public Toilet Complex, Trilok Puri, Delhi	1184	C-8	New Site	4,83,072/-		Tender Floated, date of Technical bid is 14.03.2022.
7.	Opp. Block-10, Trilok Puri (Abandoned shops) near DUSIB land block-9, Delhi	1264	C-8	New Site	5,15,712/-		Tender Floated, date of Technical bid is 14.03.2022.
8.	Open vacant land near Railway Line and Underpass, Sangam Park, Assembly Model Town, Delhi	4615	C-7	New Site	27,69,000/-		Tender Floated, date of Technical bid is 14.03.2022.
9.	Slum Tenements, at between block B-2, and A-4 block Sultan Puri, Delhi	4287	C-3	New Site	17,49,096/-	-----	Tender Floated, date of Technical bid is 14.03.2022.
10.	Near gas Godown at Block-1, Khichripur, Delhi	1367	C-9	New Site	5,57,736/-	-----	Tender Floated, date of Technical bid is 14.03.2022.
11.	Near E-4/265 Nand Nagri in ward No. 243, Nand Nagri, Shahdra North Zone, Delhi	735	C-8	New Site	1,34,484/-	-----	Tender Floated, date of Technical bid is 14.03.2022.

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12.	Near B-4/281,Nand Nagri Shahdra in ward No. 243, Delhi	180	C-8	New Site	33,696/-	-----	Tender Floated, date of Technical bid is 14.03.2022.
13.	Near K-Block, Sunder Nagri, Staff qtr in W.No. 244, Shahdra, North Zone	1350	C-8	New Site	11,82,600/-	-----	Tender Floated. No Bid Received.
14.	Parking site near JSC and Block side of Zonal office building DUSIB Block 17-18 kalyan Puri	3588	C-8	Bid not received	1,21,992/-	-----	New site Tendered called on 05.03.2021 no bid received.
15.	Parking site opposite Block -19, Trilok puri	13167	C-8	No bid Received	53,72,136/-	-----	New Site. Tender Called on 05.03.2021 no bid received.

15/0

Tender floated again

Sr.No	Name of site / Address	Area in Sqm.	Division	Period of Contract	License fee under tender / Reserve Price of tender per annum	On Going MLF	Remarks
1.	Parking site at G-Block, Jahangir puri near Kushal Cinema	13500	C-11	01.07.2019 To 30.06.2021	70,21,296/-	5,85,108/-	Tender Floated. date of Technical bid is 14.03.2022 Site not handed over by the agency to E.E till 19.01.2022 (Court Case).
2.	Parking site adjacent to Plot No. 5, New Block-A School, Jahangir puri, Delhi	1680	C-11	01.07.2019 To 30.06.2021	3,14,280/-	26,190/-	Tender Floated. date of Technical bid is 14.03.2022.
3.	Parking site at Kasturba Niketan Jal Vihar Lajpat Nagar.	5000	C-5	29.07.2020 To 28.07.2022	38,84,689/-	3,23,724/-	Tender Floated. date of Technical bid is 14.03.2022 Agency handed over the site 29.10.2021 as Surrender due to public resistance.

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4.	Parking site at Nand Nagri near Gagan Cinema	4109.18	C-8	New Site	41,59,720/-	3,46,643/-	Tender Floated. date of Technical bid is 14.03.2022.
5.	Near A-3/500, Nand Nagri in Ward no-243, Shahdara North Zone	1400	C-8	01.02.2019 To 31.01.2021	13,77,600/-	96,000/-	Tender Floated No bid Received.
6.	Near Imam Bara, M-Block, Sunder Nagri	1400	C-8	01.02.2019 To 31.01.2021	18,48,000/-	1,27,741/-	Tender Floated. No Bid Received. Physical Possession taken by EE C-8. on 09.04.2021.
7.	Land at Srinivas puri near Dhobhi Ghat	736.50	C-6	01.02.2019 To 31.01.2021	8,66,124/-	60,151/-	Tender Floated. No Bid Received. Public Resistance (Court Case).
8.	Vacant land near Sanatan Dharm Temple, Tilak Nagar (Commercial)	2910	C-1	01.02.2019 To 31.01.2021	50,98,320/-	3,55,000/-	Tender Floated. No Bid Received.
9.	Parking site at E-4/126, Nand Nagri Ward No. 243, Shahdara	780	C-8	01.02.2019 To 31.01.2021	3,18,240/-	32,000/-	Tender Floated. No bid received. Possession taken over by EE on 24.02.2021.

13/c

10.	Parking site vacant land adjacent JSC at F-Block, Extn, Khyala outside Guru Gobind Singh Hospital	608	C-1	01.02.2019 To 31.01.2021	97,280/-	81,000/-	Tender Floated. No bid Received. Court Case.
11.	Parking site at CSC opposite 552 Tenements near DSIDC site, Madipur	732.56	C-4	01.02.2019 To 31.01.2021	5,52,960/-	71,500/-	Tender floated. No bid received.
12.	Parking site J-Block Dhalao sunder Nagari	830	C-8	01.02.2019 To 31.01.2021	6,97,200/-	67,789/-	Tendered called on 05.03.2021 No bid Received. Physical possession taken over by EE on 25.02.2021.
13.	Parking site at west Delhi Distt. Centre, Shivaji Place, Raja Garden	24732	C-4	01.07.2019 To 30.06.2021	1,67,65,296/-	11,97,108/-	Tender Floated again, date of Technical bid is 14.03.2022. Site was not handed over by the agency to the EE. Till 07.01.2022 (Court Case).

12/c

Possession handed over to the agency

Sr.No	Name of site / Address	Area in Sqm.	Division	Period of Contract	License fee under tender / Reserve Price of tender per annum	On Going MLF	Remarks
1.	Vacant land Near Mohalla Clinic & Block 5, Khichripur	707	C-9	12.01.2022 To 11.01.2024	4,24,200/-	36,183/-	Possession handed over.
2.	Vacant land at Block E-2, At Nand Nagri Near Punarvas Bazar	3074.36	C-8	20.12.2021 To 19.12.2023	18,44,616/-	1,54,135/-	Possession handed over. Part of the parking site handed over for Aam Aadmi Mohalla Clinic.
3.	Parking site near SBI Bank At Gazipur Dairy Farm Delhi	1318	C-9	10.01.2022 To 09.01.2024	5,37,744/-	50,646/-	Possession Handed over.

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Letter acceptance issued

Sr.No	Name of site / Address	Area in Sqm.	Division	Period of Contract	License fee under tender / Reserve Price of tender per annum	On Going MLF	Remarks
1.	Vacant land at 202/XV, Basti Tent wali Motia Khan	702.20	C-10	16.12.2021 TO 15.12.2023	4,21,320/-	35,527/-	Letter of acceptance issued on 23.11.2021 Possession Handed over.
2.	Vacant land behind police station, Block-2, Dakshin Puri, Delhi	2500	C-6	09.03.2022 To 08.03.2024	10,20,000/-	85,717/-	Letter of acceptance of bid issued, site is to be handed over.
3.	Parking site near Primary School at Block 15-16, Kalyan Puri, Delhi	2484	C-9	16.12.2021 To 15.12.2023	10,13,472/-	84,873/-	Letter of acceptance of bid issued, site is to be handed over.
4.	Parking site at SRS Sec-24, Rohini	1800	C-12	27.07.2020 To 26.07.2022	3,74,400/-	31,617/-	Letter of acceptance of bid issued.
5.	Parking site B-6/280, Nand Nagri	890	C-8	30.07.2020 To 29.07.2022	2,18,880/-	18,657/-	Letter of acceptance of bid issued. Court Case.

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6.	Parking site opp. Vishal market, Tagore Garden	943.20	C-4	15.09.2020 To 14.09.2022	5,09,328/-	1,00,361/-	Letter of acceptance of bid issued.
7.	Parking site at A- Block, behind Dhalao Gokul Puri	2482.62	C-8	30.07.2020 To 29.07.2022	8,29,440/-	69,537/-	Letter of acceptance of bid issued Dispute in area of parking.
8.	Parking site at D- Block, Tagore Garden	9673.85	C-4	27.07.2020 To 26.07.2022	43,54,560/-	3,63,297/-	Letter of acceptance of bid issued.
9.	Parking site at Nand Nagri Block-C-3	1160	C-8	24.09.2020 To 23.09.2022	3,51,680/-	69,723/-	Letter of acceptance of bid issued.
10.	Parking site open Vacant land near by 160 Slum Tenements Sangam Park, Delhi	2000	C-7	16.12.2021 To 15.12.2023	8,16,000/-	68,834/-	Letter of acceptance of bid issued, site is to be handed over.

Site cancelled due to public hindrance

Sr.No	Name of site / Address	Area in Sqm.	Division	Period of Contract	License fee under tender / Reserve Price of tender per annum	On Going MLF	Remarks
1.	Vacant land at Shahzada Bagh Industrial Area Phase-II Opposite Dispensary	2025	C-10	16.12.2021 To 15.12.2023	12,15,000/-	1,01,667/-	Cancelled by CEO DUSIB on the recommendation of Hon;ble Minister UD.
2.	Behind C-Block Market, Jahangirpuri	464.94	C-11	24.11.2021 To 23.11.2023	1,84,116/-	16,177/-	Area MLA recommended for cancellation of parking site.
3.	Vacant land at Shahzada Bagh Industrial Area Phase-II	1512	C-10	16.12.2021 To 15.12.2023	9,07,200/-	76,017/-	Tender already finalized area MLA recommended for cancelation but Site is not awarded yet.
4.	Parking site at E-3/126, Nand Nagri ward No. 243, Shahdara	2750	C-8	01.02.2019 To 31.01.2021	11,23,200/-	1,18,000/-	Parking could not be operated due to resistance by area MLA/Minister & Local public as per report at EE C-8 dated 12.03.2020, the site is not feasible for parking. Site existing with agency as per letter 10.03.2021 of EE.

9/c

8/c

5.	Parking site at E-4/235, Nand Nagri in ward no. 243	1680	C-8	01.07.2019 To 30.06.2021	8,13,324/-	67,777/-	Parking not feasible due to Public resistance.
6.	Parking site G-Block, Sunder Nagri, ward No. 244	324	C-8	16.05.2020 To 15.06.2022	58,968/-	5,331/-	Site is not handed over due to public hindrance.
7.	Parking site at H-Block, Sunder Nagri, Opp. Kabristan	268	C-8	16.06.2020 To 15.06.2022	50,544/-	4,629/-	Tender to be called. Due to Public Resistance parking site could not handing over to the agency as per letter EE dated 12.08.2021.
8.	Parking site at Dhobhi Ghat Sunder Nagri ward No. 244	1400	C-8	01.02.2019 To 31.12.2021	4,02,480/-	65,501/-	The site was to be handed over to Delhi Park and Garden Society for development of park. Public hindrance. (Court Case).

For approval of Competent authority

Sr.No	Name of site / Address	Area in Sqm.	Division	Period of Contract	License fee under tender / Reserve Price of tender per annum	On Going MLF	Remarks
1.	Open land at A-Block, Khyala Near Post Office	1824.68	C-4	01.02.2019 To 31.01.2021	15,98,424/-	1,11,111/-	File is submitted to Competent Authority for approval of award of tender.
2.	D-Block, Gokul Puri, Ward No. 262, Shahdara Northh Zone (Main Wazirabad Road)	590.45	C-8	01.02.2019 To 31.01.2021	5,31,408/-	7,56,408/-	File is submitted to Competent Authority for approval of award of tender.

No Bid received, tender to be called again.

Sr.No	Name of site / Address	Area in Sqm.	Division	Period of Contract	License fee under tender / Reserve Price of tender per annum	On Going MLF	Remarks
1.	Parking site at opposite Cremation Ground, Tilak Vihar	10110	C-1	01.01.2020 To 28.02.2021	65,46,540/-	5,45,545/-	Spot quotation called no bid received and Tender Floated again. date of Technical bid is 14.03.2022, Contractor Died.
2.	Near A-2/126, Nand Nagri in ward no 243, Shahdara North Zone	3300	C-8	01.02.2019 To 31.01.2021	20,19,600/-		Site surrendered by the agency and possession taken by the EE C-8, Tender to be floated.
3.	Parking site at Mangol Puri Kala Mandir Cinema	9298.35	C-3	01.02.2019 To 31.01.2021	3,91,786/-	50,06,176/-	Reserve price fixed. Tender to be called COURT CASE.
4.	Parking site at K-Block, Shyam Nagar, Khayala	6029.28	C-4	01.07.2019 To 30.06.2021	40,43,520/-	4,11,108/-	Tender to be called. Possession exists with agency as per letter dated 11.01.2021 of CE-1.
5.	Parking site at JSC, K-Block, Shyam Nagar at the back of pacific mall	330	C-4	07.10.2019 To 31.01.2021	1,93,536/-	51,000/-	Tender to be called.
6.	Parking site N-Block, Raghbir Nagar Opposite Chameli Park, Delhi	7538.77	C-4	15.06.2020 to 14.06.2022	40,08,000/-	6,66,917/-	Tender to be called, agency did not take over the site due to electricity dispute.

s/c

7.	Parking site in between P&N Block Raghbir Nagar	1482	C-4	31.01.2021 To 15.12.2021	5,24,160/-	2,21,000/-	Tender to be called again. (Court Case).
8.	Parking site at D-Block Tagore Garden Oppoiste D Block Centre, School	9673	C-4s	27.07.2020 To 26.07.2022	43,54,560/-	3,63,297/-	Land handed over to CDMO /DGH for Aam Aadmi Mohala Clinic.